

ITEM NO.1001

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

REVIEW PETITION (CIVIL) Diary No.527/2021

(Arising out of impugned final judgment and order dated 28-03-2018
in SLP(C) No.8826/2018 passed by the Supreme Court Of India)

PRABHAT CHANDRA DAS

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No.2820/2021 - FOR CONDONATION OF DELAY IN FILING REVIEW
PETITION)

Date : 30-11-2021 This matter was circulated today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE L. NAGESWARA RAO

By Circulation

UPON perusing papers the Court made the following
O R D E R

The Review Petition is dismissed on the ground of delay, in
terms of the Signed Order placed on the file.

(MUKESH NASA)
COURT MASTER

(VIRENDER SINGH)
BRANCH OFFICER